कर्मा मंत्रास्य में उपमंत्री (प्राव्धिकेरवर असाद): मैं कम्पनः मधिनियम 1956 की धारा 619 क को उपधारा (1) के अन्तर्गत निम्नलिखित पत्नों (हिन्दी तथा अंग्रेजा संस्करण) का एक-एक प्रति सभा यटल पर रखता हूं :--

- (एक) ग्राम विद्युतीकरण निगम, नई दिल्ली के वर्ष 1973-74 के कार्य करण को सरकार द्वारा समीका।
- (दो) ग्राम विद्युत।करण निगम, नई दिल्लोका वर्ष 1973-74 का वार्षिक प्रतिवेदन, लेखापरोक्षित लेखे तथा उन पर नियत मार महालेखा परिक्षक का टिप्पणियां।

[Placed in Library. See No. LT-9820/75].

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:---
 - (i) Certified Accounts of the Indian Institute of Technology, Kanpur, for the year 1972-73 along with the Audit Report thereon.
 - (ii) Certified Accounts of the Indian Institute of Technology, Madras, for the year 1972-73 along with the Audit Report thereon.
 - (iii) Certified Accounts of the Indian Institute of Technology, Delhi, for the year 1972-73 along with the Audit Report thereon.
 - (iv) Three statements (Hindi and English versions) showing

- reasons for delay in laying the above Accounts. [Placed in Library. See No. LT-9821/ 75].
- (2) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi for the year 1974. [Placed in Library. See No. LT-9822/75].
- (3) A copy of the Annual Report of the Sangeet Natak Akademi, New Delhi, for the year 1973-74.
- (4) A copy of the Annual Report of the Lalit Kala Akademi, New Delhi, for the year 1973-74.
- (5) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the documents mentioned at (3) and (4) above. [Placed in Library. See No. LT-9823/75].
- (6) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1973-74. [Placed in Library. See No. LT-9824/75].

11.01 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 21st July, 1975, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Prevention of Food Adulteration (Amendment) Bill 1974:---
 - "That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Prevention of